## RESOLUTION RE: PASSING OF WOMEN'S RESERVATION BILL

Title: Discussion regarding passing of Women's Reservation Bill, 2003 (Not concluded).

MR. CHAIRMAN: Prof. A.K. Premajam to move her Resolution.

PROF. A.K. PREMAJAM (BADAGARA): Sir, I beg to move:

"This House expresses its serious concern over the delay in passing the Constitution (Eighty-fifth Amendment) Bill, 1999 regarding reservation of seats for women in the House of the people and the Legislative Assemblies of the States and urges upon the Government to take necessary action to get the Bill passed."

MR. CHAIRMAN: Now, the House will take up Government Business. Hon. Minister.

...(Interruptions)

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): Sir, it is really sad that this Government never passed the Women's Reservation Bill after all the song and dance and noise that has been made. This is very sad.… (*Interruptions*)

PROF. A.K. PREMAJAM: Sir, this is a Private Members' day and this happens to be the last Friday of this Lok Sabha. I must be permitted to speak on this. ...(*Interruptions*)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा पर्यटन और संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती मावनाबेन देवराजमाई चीखलीया) : सभापित जी, हमारी सरकार ने बहुत प्रयत्न किया था यूनैनिमसली महिला आरक्षण बिल पास करने के लिए, लेकिन हम लोगों को ही सपोर्ट नहीं मिल रहा और इसी कारण हमें समिति में जाना पड़ा। अध्यक्ष जी ने भी इस कारण सर्वदलीय बैठक बुलाई फिर भी यह बिल पास नहीं हुआ। सरकार चाहती है कि यह बिल पास हो। Âट्टी (ख्यवधान)

PROF. A.K. PREMAJAM: Sir, this is Private Members' time.

MR. CHAIRMAN: You have moved your Resolution. Please sit down. The time for Private Members' Resolutions is over now. Two and a half hours have already passed. I have called the Minister.

...(Interruptions)

PROF. A.K. PREMAJAM : Sir, this is sheer discrimination against women and the cause of women's reservation. ....(Interruptions)

MR. CHAIRMAN: You cannot say like this. I am going as per the rules.

...(Interruptions)

PROF. A.K. PREMAJAM: It is a sheer discrimination...(Interruptions)… I am a woman....(Interruptions)

MR. CHAIRMAN: You cannot say like this.

PROF. A.K. PREMAJAM: Please allow me to speak.

MR. CHAIRMAN: Rules are not allowing me.

...(Interruptions)

MR. CHAIRMAN: Nothing will go on record except what the hon. Minister speaks.

(Interruptions)\*

MR. CHAIRMAN: I have called the hon. Minister.

...(Interruptions)

MR. CHAIRMAN: Prof. A.K. Premajam, please take your seat. Whatever you are speaking now is not going on record. Kindly cooperate.

(Interruptions) \*

MR. CHAIRMAN: I am going as per the rules.

...(Interruptions)

MR. CHAIRMAN: The time allotted for Private Members Business today, is over now. We have now gone to the Government Business.

...(Interruptions)

PROF. A.K. PREMAJAM: This is the last Friday for Resolutions in the 13<sup>th</sup> Lok Sabha....(Interruptions)

\*Not Recorded.

MR. CHAIRMAN: I am going as per the rules. Please cooperate. Let the Minister speak now.

...(Interruptions)

SHRI P. RAJENDRAN (QUILON): The hon. Minister of State of Parliamentary Affairs is present here. She may react on this Resolution.

MR. CHAIRMAN: I know that. I am going as per rules and procedures. Now, let the hon. Minister speak now.

...(Interruptions)

PROF. A.K. PREMAJAM: Then, what about the quorum?

MR. CHAIRMAN: You have already moved your Resolution.

...(Interruptions)

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